बच्चों को प्राथमिकता का प्रावधान है, तो जिस तरह से केन्द्रीय विद्यालयों में यह प्रावधान किया हुआ है कि उनके कर्मचारियों के साथ-साथ सांसदों के बच्चे, पोता, पोती भी अगर पढ़ना चाहें तो उनके लिए भी प्रवेश में प्राथमिकता होगी, क्या ऐसा कोई प्रावधान इसमें है?

DR. SUBHASH RAMRAO BHAMRE: Sir, this is not related to the main question, still, I would like to clear certain things. Kendriya Vidyalays are run and funded by the Ministry of Defence, the Government of India. But, the Army Welfare Education Society and the schools run by this Society are not run by the Ministry of Defence, nor are they funded by the Government.

SHRI K. K. RAGESH: Sir, in Army schools, the fee charged is very exorbitant. If you consider the fee charged by the Central Schools, it is very low. Already, the Right to Education has been made a fundamental right. So, I would like to know whether the Government will take an initiative for putting a ceiling on the fee so that the fee charged by the Army schools is regulated.

DR. SUBHASH RAMRAO BHAMRE: Sir, I would like to bring to the notice of the hon. Member that compared to the other private schools, take for example, any city, it is much less. *...(Interruptions)...*

SHRI K. K. RAGESH: I am talking about Central schools and not private schools.

DR. SUBHASH RAMRAO BHAMRE: I am coming to that. It is much lesser than that of the other private schools. It is based on the rank structure and the category of the student. For example, as per the fee structure, there is one-time fee, monthly fee, and annual fee. I would like to inform the hon. Member that annual registration fee and admission fee for the wards of the officers is ₹ 1,500/-. But, for the children of the Junior Commissioned Officers, it is ₹ 900/-, and for other ranks, it is only ₹ 700/-. As far as the wards of civilians are concerned, their fee structure is different, and it is compared to the other schools in that area. *...(Interruptions)...*

MR. CHAIRMAN: No, no. It is over. Question No. 411.

*411.**The questioner was absent.**

State-of-the-art sports arenas in smart cities

*411.SHRI ANUBHAV MOHANTY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether adequate fund allocation has been made to provide state-of-the-art sports arenas and recreation facilities for the youth in the smart city projects; and

(b) if so, whether expertise of foreign companies will be invited for collaboration with Indian companies for constructing the sports and recreation facilities in the smart cities?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) 'Sports' is a State subject. State has primary responsibility for promotion and development of sports in respective State including sports infrastructure *viz.* Sports arenas, recreational facilities, etc. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the State Governments under their schemes aiming at broad-basing of sports and promotion, development and excellence in sports.

As per the Mission guidelines for smart cities, one of the essential features for comprehensive development in smart cities is preserving and developing open spaces– parks, playgrounds and recreational spaces in order to enhance the quality of life of citizens, reduce the urban heat effects in areas and generally promote eco-balance.

Funding and other operational aspects for development of smart cities will be regulated in accordance with the Mission guidelines for smart cities.

Further, a Scheme called "Khelo India - National Programme for Development of Sports" is being implemented by this Ministry as a Central Sector Scheme from the financial year 2016-17. This Scheme, *inter alia,* provides for creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool, etc all over the country. Release of grant under this Scheme is demand-driven and made against proposals received from States/UTs and other eligible entities, as given below:–

1. State Governments/State Sports Council/State Sports Authority;

2. Local Civic Bodies;

3. School, Colleges and Universities under Central/State Governments; and

4. Sports Control Boards.

MR. CHAIRMAN: Question No. 411. The questioner is absent. Are there any supplementaries? Shri Manish Gupta.

SHRI MANISH GUPTA: Sir, stadium is an emotive issue in all the States, especially, in the rural areas. I would like to know from the hon. Minister whether in the new Scheme, that is, 'Khelo India', stadium has been included and what the budgetary outlay for that is.

श्री विजय गोयलः सभापति जी, वैसे तो खेल राज्यों के अंतर्गत आते हैं, फिर भी केन्द्र सरकार उनमें सप्लीमेंट करती है, जितने भी राज्यों के प्रयास होते हैं। हमारे यहाँ जो 'खेलो इंडिया' कार्यक्रम है, उसका लगभग 350 करोड़ रुपए का बजट है, जिसके अन्दर हमारी कोशिश होती है कि जैसे हमारे पास proposals आते हैं, उन proposals के ऊपर विचार करके जिस राज्य में जैसी आवश्यकता होती है, उस हिसाब से हम उसको पूरा करते हैं।

SHRI MADHUSUDAN MISTRY: Sir, it is the Government policy to declare the existing cities as 'smart cities' but many cities, which are declared as 'smart cities', do not have adequate sports facilities. Sir, through you, I want to know from the Minister whether the Government has made any policy with regard to informing the State Government to earmark land to develop a sports complex or to provide playgrounds or to make it compulsory for schools or colleges, which are operating there, to have playgrounds for the children and so on, and whether the Centre is actively supporting them for these facilities or not. This is what I want to know from the Minister.

श्री विजय गोयलः सर, 'Smart City' की परिभाषा हर जगह पर अलग-अलग है। यूरोप में इसकी परिभाषा अलग है और इंडिया में अलग है। इसी तरीके से स्टेट्स के अन्दर भी, जैसे vision क्या होगा, हम कितने बदलाव लाना चाहते हैं, resources क्या हैं, वहाँ के लोगों की इच्छाएँ क्या हैं, इनके ऊपर निर्भर है। अभी सरकार ने करीब 60 smart cities का selection किया है। यह हमारे smart city के features के अन्दर ही है कि उसमें parks होने चाहिए, उसमें खेल के मैदान होने चाहिए, उसमें recreational space होना चाहिए और fitness, health, quality of life of citizen, इसके लिए प्रबंधन होने चाहिए, ताकि खेल के मैदान हों। अभी हमने राज्यों से यह पूछा कि किस-किस को कौन-कौन सी facilities चाहिए, तो आपको जानकर आश्चर्य होगा कि अभी भी लोग sports को इतना महत्व नहीं दे रहे हैं। गुजरात के अन्दर सूरत, मध्य प्रदेश के अन्दर जबलपुर, आन्ध्र प्रदेश के अन्दर विशाखापत्तनम और पंजाब के अन्दर जालंधर, सिर्फ चार cities ने specifically इस बात को माँगा है कि हमारे यहाँ कोई sports infrastructure होना चाहिए, हमारे यहाँ कोई swimming pool होना चाहिए या हमारे

यहाँ खेलों का कोई स्टेडियम होना चाहिए। बाकी cities ने इसे specific नहीं किया है, पर हम यह समझते हैं कि जैसा मैंने आपको बताया कि वह इसके features के अन्दर ही है कि सभी smart cities में खेल के मैदान और sports facilities रखी जानी चाहिए। सरकार की ओर से स्टेट्स को इसके लिए हमेशा ही सुझाव है कि वे इसकी व्यवस्था करें, लेकिन जो Special Purpose Vehicle है, वही इसके बारे में निर्णय करेगा, जिसके अन्दर 50 परसेंट शेयर स्टेट्स का है और 50 परसेंट शेयर local bodies का है।

डा. सत्यनारायण जटियाः माननीय सभापति जी, 'खेलो इंडिया' कार्यक्रम का आगाज़ अच्छा है और हम उम्मीद करते हैं कि इसके बेहतर परिणाम भी आएँगे। मेरा प्रश्न यह है कि 2016 के ओलंपिक खेलों में इसके संदर्भ को देखते हुए अब आगे जो 2020 का ओलंपिक है और इसके बीच जितनी अंतर्राष्ट्रीय प्रतिस्पर्धाएँ हैं, उनमें हम विशेष रूप से लक्ष्य बना कर उनको प्राप्त करने के लिए क्या उपाय करने वाले हैं, माननीय मंत्री जी कृपया यह बताएँ।

श्री विजय गोयलः सर, माननीय सदस्य महोदय का प्रश्न अच्छा है, ताकि इसके बारे में सदन को कुछ जानकारियां मिल जाएँ। एक तो हमारी Sports Ministry Talent Search Portal शुरू कर रही है। वह तैयार हो गया है और दूसरी language में उसका translation हो रहा है। अगर आप इस पर किसी भी गाँव, कस्बे, गली या मोहल्ले के अन्दर 8 साल की उम्र से किसी भी बच्चे का वीडियो या bio-data upload कर देंगे, तो SAI उसका selection कर लेगा, जैसी उसकी प्रतिभा है।

दूसरा, 2020, 2024 और 2028 के ओलंपिक को देखते हुए अब हर साल एक हजार बच्चों का selection होगा, जिनको हर साल 5 लाख रुपए की scholarship दी जाएगी। उनको 8 साल तक यह scholarship मिलेगी और उनको nurse किया जाएगा। हमारे ये दो programmes चल रहे हैं। ये एक हजार बच्चे एक साल में हैं, next year फिर 8 साल की उम्र से एक हजार बच्चे आ जाएँगे, जिनको हम इस तरीके से nurse करेंगे।

तीसरा, आप जानते ही हैं कि जो Sports Code है, वह federations के ऊपर लागू है और 90 परसेंट से ज्यादा federations उसको लागू कर रहे हैं। हम उसको सख्ती से लागू कर रहे हैं।

चौथा, जितने भी coaches हैं, वे कैसा perform कर रहे हैं, उसके ऊपर भी हम पूरा ध्यान दे रहे हैं, ताकि जहाँ performance नहीं होगी, वहाँ हम उसको check करेंगे।

सभापति जी, उत्तर को छोटा करते हुए मैं यह बताना चाहूँगा कि हम एक योजना ला रहे हैं, जिसमें जहाँ पर एमपी किसी गाँव के अन्दर खेल का जो मैदान बनाएँगे, वहाँ पर हम उनको एक लाख रुपए का open gym देंगे। ...**(व्यवधान)**...

MR. CHAIRMAN: All questions are equally relevant. Question No. 412.